

Annexure-2

Name of the corporate debtor: Vaikunth Townships Private Limited Date of commencement of CIRP: 01-05-2024c ; List of creditors as on: 10-07-2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	HIGHRISE SECURITIES AND TRADING PVT LTD	U74899DL1994PTC062472		3,70,00,000	3,70,00,000	Financial Creditor	No	No	77%	NO	No	3,70,00,000	NIL	The claims are admitted on provisional basis subject to further verification
2.	SARVOTTA M SECURITIES PRIVATE LIMITED	U67120DL1996PTC082841		1,10,00,000	1,10,00,000	Financial Creditor	No	No	23%	NO	No	1,10,00,000	NIL	The claims are admitted on provisional basis subject to further verification
	Total			4,80,00,000	4,80,00,000				100%			4,80,00,000		

